

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.78 of 2020**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. A. K. Sahani, Advocate
For the Respondent :

Order No.03

Date: 24.06.2020

This case is taken up through video conferencing.

Let a report be called for from the court of Additional Principal Judge, Additional Family Court, Dhanbad as to whether the report in pursuance of the order dated 15th July, 2019 has been received from the expert. The said report would also contain the present status of Original Suit no.655 of 2017.

Put up this case under the appropriate heading along with report after four weeks.

Sanjay/

(Rajesh Shankar, J.)